

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 3589
TO BE ANSWERED ON APRIL 04, 2022

AVAILABILITY OF WATER IN PUBLIC TOILETS

NO. 3589. SHRI SUJEET KUMAR:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether Government has taken any steps to ensure the maintenance and availability of water in the public toilets situated in urban areas;
- (b) if so, the details thereof;
- (c) if not, the reasons therefor?

ANSWER
THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS

(SHRI KAUSHAL KISHORE)

(a) to (c): To ensure the maintenance and availability of water in the Public Toilets in urban areas, the Swachh Bharat Mission–Urban (SBM-U) operational guidelines make it mandatory that all toilets being constructed under the Mission are to be built in tandem with water supply arrangements of the Urban Local Bodies (ULBs). It is the responsibility of Urban Local Bodies (ULBs) to ensure availability of water in public toilets and keep them functional.

In addition, the availability of water in toilets is checked during the ODF+ (Open Defecation Free) certification processes and also during the annual Swachh Survekshan through third party inspection.
